

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p>11 <u>7</u> 96</p> <p>Copy of order dated 11.7.96 send. to petitioner By Regd. post No. 11 No. <u>1896</u> dated <u>24.7.96</u> <u>cyd</u> <u>20/7/96</u></p>	<p>None present on behalf of the applicant.</p> <p>No one is present on behalf of the applicant even though the case has been called twice. It is now 12.40 P.M., the O.A. is, therefore, dismissed for non prosecution.</p> <p><u>S.P. Biswas</u> (S.P. Biswas) member(A)</p> <p><u>Ratan Prakash</u> (Ratan Prakash) member(J)</p>